SLUM CLEARANCE IN INDUSTRIAL CITIES

90. SHRI K. L. NARASIMHAM: Will the Minister for Works, Housing and SUPPLY be pleased to state:

(a) whether it is a fact that Government are considering a scheme for slum clearance in the industrial cities of India;

(b) if so, what are the principal provisions of the scheme and when it would come into force; and

(c) what are the main features of the proposals of the State Governments which have so far communicated their views?

Тне MINISTER WORKS. FOR HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) and (b). Yes. Government are considering Sir. whether, and, if so, to what extent. assistance could reasonably be given to State Governments and Local Bodies in the execution of their slum clearance schemes. As no decisions have, however, been taken yet, it is too early to state what the principal provisions would be of any scheme that may be formulated in this behalf or when it would come into force.

(c) State Governments have recommended that apart from loans at reasonable rates of interest, the Government of India should also grant subsidies to Local Bodies.

## PRODUCTION AND EXPORT OF MAGNESIA CLINKERS

91. SHRI S. N. MAZUMDAR: Will the Minister for COMMERCE AND IN-DUSTRY be pleased to state:

(a) whether any Indian firm has entered into an agreement with a Japanese firm for the production and export of magnesia clinkers:

(b) if so, what are the terms of the agreement and the names of the firms concerned; and

(c) for what industrial and other purposes the magnesia clinkers will be used? THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) The firms concerned are Messrs. Salem Magnesite Ltd., Salem and Messrs. Tokyo Taika Kogyo Kabushiki Kaisha, a Japanese firm. Government regret that they cannot make public the details of such agreements between private parties.

(c) Magnesia clinker is a refractory material used in the open hearth furnaces in the steel industry.

## EXPERT COMMITTEE'S REPORT ON NEP# MILLS PROJECT PLANT

92. SHRI V. K. DHAGE: Will the Minister for COMMERCE AND INDUSTRY be pleased to lay a copy of the report of the three-man committee of experts appointed by the Central Government to inspect and report on the working of the Madhya Pradesh Nepa (Newsprint) Mills project plant. on the Table of the Council?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): The report of the Committee is still awaited.

## (Postponed from the 24th August 1953)

SUBSIDISED HOUSING CONSTRUCTION SCHEME FOR INDUSTRIAL LABOUR

1. SHRI S. N. MAZUMDAR: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state the number of industrial concerns in each State which have applied to the Central Government for loans under the Subsidised Industrial Housing Scheme?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): A statement is placed on the Table of the House. [See Appendix V, Annexure No. 45.]